

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.03.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1738 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bijendra Kumar Jha, Liquidator of Neoteric Informatique Limited Vs. ---	Niyati Merchant
2.	I.A. No. 1739 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Omkara Assests Reconstruction Vs. Vikas Jain	Charu Sachdev
3.	I.A. No. 1752 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 441 of 2025	Mahesh Maheshwari Vs. Divyesh Desai Liquidator of Shri Aster Silicates Limited & Anr.	Hita Sharma
4.	I.A. No. 1762 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mosolf India Logistics Pvt. Ltd. Vs. Dushyant Dave Liquidator of Siddhi Vinayak Logistics Ltd.	Arjun Sheth
5.	I.A. No. 1765 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Drishti D Chitrabhanu Through the Power of Attorney Holder Amit Jain Vs. Sarvottam Realcon Private Limited Through Its Resolution Professional Mr Sandeep Goel and Ors.	Anurag Jain

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